[RAJYA SABHA]

Unstarred Questions

1	2	3	4	5	6	7
53.	Assam	Upper Assam	28163	392	1073	0
54.	Tripura	Agartala	22615	47	322	5
55.	Uttarakhand	Haridwar*	0	0	0	0
56.		Udhamsingh Nagar*	0	0	0	0
57.	Karnataka	Bengaluru	0	0	0	0
58.		Dharwad *	0	0	0	0
59.		Tumkur *	0	0	0	0
60.		Belgaum*	0	0	0	0
61.	Kerala	Ernakulam	0	0	0	0
62.	Punjab	Jalandhar	0	0	0	0
63.		Ludhiana*	0	0	0	0
64.		Amritsar*	0	0	0	0
65.	UT	Daman*	0	0	0	0
66.		Dadra and Nagar Haveli*	0	0	0	0
67.		Chandigarh*	0	0	0	0
		Total	3162186	6243	23750	1071

\* PNGRB has authorized the entities to develop CGD networks in these cities and network development work is in process.

## Reduction in reservations for LPG distributorship

2756. SHRI SHAMSHER SINGH DULLO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the reservation policy regarding distributorship for LPG to SC and ST communities have been reduced from 25 per cent earlier;

(b) if so, the reasons therefor;

(c) whether, in this regard, the National Commission for Scheduled Castes was consulted as mandated under the constitution;

(d) whether Government is contemplating to restore it; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) In the recently adopted

Unified Guidelines for Selection of LPG Distributorships, 2016, there is no change in provisions for reservation for Schedule Caste/Scheduled Tribes (SC/ST).

(b) to (e) Does not arise in view of (a) above.

## Direct Benefit Transfer in Kerosene (DBTK)

## 2757. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government proposes to launch Direct Benefit Transfer (DBT) for disbursing subsidies in kerosene to beneficiaries in some States;

(b) if so, what is the list of States and districts which are going to get DBT;

(c) the steps taken by Government to encourage States to take new domestic LPG connections even in rural areas, as against kerosene for fuel; and

(d) the total subsidies on kerosene distributed by Government under PDS, the share each of Centre and the oil firms along with details?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) It had been decided to implement Direct Benefit Transfer in Kerosene (DBTK) from 01.04.2016. Nine States, namely, Madhya Pradesh, Chhattisgarh, Jharkhand, Punjab, Haryana, Himachal Pradesh, Rajasthan, Gujarat and Maharashtra volunteered to implement DBTK in a number of districts identified by them. Other States/UTs have also been requested to join the Scheme. It has also been decided that the States would be given cash incentive of 75% of subsidy savings during the first two years, 50% in the third year and 25% in the fourth year. In case the States voluntarily agree to undertake cuts in kerosene allocation, beyond the savings due to DBT, a similar incentive would be given to those States/UTs.

(c) The Government has launched "Pradhan Mantri Ujjwala Yojana" for providing LPG connections to 5 crore women belonging to the Below Poverty Line (BPL) families with Government assistance over a period of 3 years starting from FY 2016-17. Public Sector Oil Marketing Companies(OMCs) have been advised to release LPG connections on priority under PMUY to those States/UTs where LPG coverage is lower than the national coverage as on 01.01.2016.